

"GF-85, World Trade Centre, Saraknamba Road, New Delhi 110001

For and on behalf of the Board of
SIDHARTHA TOOLS PRIVATE LIMITED

HARSH AGGARWAL

Director

DIN: 00831962

Date: 29.12.2022

Place: New Delhi

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PEBBLES PROLEASE PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	PEBBLES PROLEASE PRIVATE LIMITED
2. Date of incorporation of corporate debtor	01-01-2010
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74120DL2010PTC197520
5. Address of the registered office and principal office (if any) of corporate debtor	B-231 OKHLA INDUSTRIAL AREA, PHASE - I NEW DELHI South Delhi DL 110020 IN
6. Insolvency commencement date in respect of corporate debtor	15-12-2022
7. Estimated date of closure of insolvency resolution process	13-06-2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Neeraj Kumar Jain IBBI/IPA-001/IP-P02354/2021-2022/13615
9. Address and e-mail of the interim resolution professional, as registered with the Board	neerajjainus@gmail.com RP 114, Maurya Enclaves, Near TV Tower, Pitam Pura, New Delhi - 110034
10. Address and e-mail to be used for correspondence with the interim resolution professional	158/1 Gwalior Road, Opp. Baikunthi Devi Girls College, Baluganj, AGRA-282-003

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process Regulations, 2017)

For the attention of the stakeholders of Uttam Woollens Private Limited

1. NAME OF THE CORPORATE PERSON	Uttam Woollens Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	15/09/1989
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATE/REGISTERED.	Registrar of Companies, Delhi & Haryana, New Delhi
4. CORPORATE IDENTITY NUMBER	U17117HR1989PTC030675
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	G T Road, Sewah, Panipat, Haryana
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27/12/2022
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Gyaneshwar Sahai Insolvency Professional Registration No.: IBBI/IPA-002/IP-N00130/2017-18/10546 OS-2, II Floor, The Next Door, Sector-76, Faridabad, Haryana-121004 Email : gyaneshwar.sahai@gmail.com
8. LAST DATE FOR SUBMISSION OF CLAIMS	26.01.2023

Notice is hereby given that the Uttam Woollens Private Limited has commenced voluntary liquidation on 27th December, 2022

The stakeholders of Uttam Woollens Private Limited are hereby called upon to submit a proof of their claims on or before 26th January, 2023 to the liquidator at the address mention against item no.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 27.12.2022

Place : Faridabad

Sd/-

Gyaneshwar Sahai

फार्म ए सार्वजनिक उद्घोषणा

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियम, 2017 का विनियम 14]
उत्तम वूलेन्स प्राइवेट लिमिटेड के स्टैकहोल्डर्स के ध्यानार्थ

1. कॉर्पोरेट व्यक्ति का नाम	उत्तम वूलेन्स प्राइवेट लिमिटेड
2. कॉर्पोरेट व्यक्ति के गठन की तिथि	15.09.1989
3. प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति गठित/पंजीकृत है	कंपनी रजिस्ट्रार, दिल्ली और हरियाणा, नई दिल्ली
4. कॉर्पोरेट पहचान संख्या	U17117HR1989PTC030675
5. कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय एवं प्रधान कार्यालय (यदि कोई हो) का पता	जी टी रोड, सेवा, पानीपत, हरियाणा
6. कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ तिथि	27.12.2022
7. परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर एवं पंजीकरण संख्या	ज्ञानेश्वर सहाय इनसॉल्वेंसी प्रोफेशनल पंजीकरण संख्या : IBBI/PA-002/IP-N00130/2017-18/10546 ओएस-2, दूसरा फ्लोर, द नेक्सट डोर, सैक्टर-76, फरीदाबाद, हरियाणा-121004 ईमेल : gyaneshwar.sahai@gmail.com
8. दावे जमा करने की अंतिम तिथि	26.01.2023

एतद्वारा सूचित किया जाता है कि उत्तम वूलेन्स प्राइवेट लिमिटेड ने 27 दिसंबर, 2022 को स्वैच्छिक परिसमापन प्रारंभ किया है।

उत्तम वूलेन्स प्राइवेट लिमिटेड के स्टैकहोल्डर्स को एतद्वारा मद 7 में वर्णित पते पर परिसमापक के पास 26 जनवरी, 2023 को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिए आमंत्रित किया जाता है।

वित्तीय लेनदारों को केवल इलेक्ट्रॉनिक पद्धति के माध्यम से अपना दावा जमा करना होगा। अन्य सभी स्टैकहोल्डर व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक पद्धति से अपने दावों के प्रमाण जमा कर सकते हैं।

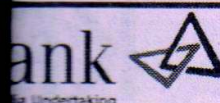
दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

तिथि : 27.12.2022

स्थान : फरीदाबाद

हस्ता./-

ज्ञानेश्वर सहाय



ई-नीलामी बिक्री सूचना

कार्यालय, द्वितीय तल, सेक्टर 34-ए, चंडीगढ़
3. ई-मेल rlcochd@canarabank.com

बिक्री सूचना

नियम 6(2), 8(6) व (9) के अंतर्गत
अचल संपत्तियों की बिक्री सूचना

01.2023 को सायं 5.00 बजे तक

प्रारंभ: 11.30 बजे से दोप. 12.30 बजे
नोट के असीमित विस्तार सहित)

हित अधिनियम 2002 तथा प्रतिभूति हित (प्रवर्तन) नियम 2002 के प्रवर्तन तथा वित्तीय
स्थापना है, जिनकी निम्नलिखित नियम एवं शर्तों पर ई-नीलामी द्वारा बिक्री की जाएगी।
bankseauction.com के माध्यम से ई-नीलामी का प्रबंध किया गया है। बिक्री की
गयी पर प्रदान किए गए "ई-नीलामी" लिंक का संदर्भ लें।

निर्दिष्ट तिथि पर कुल देय राशि	आराक्षित कीमत (रु. में)	जमा धरोहर राशि (ईएमडी) (रु. में)	खाता संख्या का विवरण आईएफएससी कोड कब्जे का प्रकार
कुल देयताएं: 48,03,10,974.67 रु. जो 31.10.2022 को है जमा	92,01,00,000/- रु.	9,20,10,000/- रु.	209272434 सीएनआरबी0005220 प्रतिकात्मक कब्जा

01.11.2022 से उपार्जित आगामी ब्याज, वसुली कम करके, यदि कोई है।